

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:653  
ANSWERED ON:12.07.2004  
BOTTLING OF DRINKING WATER  
Thakkar Smt. Jayaben B.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has allowed a French Multi-National Company to set up a water treatment plant to market Ganga Water on commercial basis;
- (b) if so, whether the Government propose to provide free water and treatment plant for ten years;
- (c) if so, the reasons therefor; and
- (d) the other terms and conditions thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN )

- (a) : Bureau of Indian Standards(BIS) has not granted any Licence to any French Multi-National Company for use of BIS Standard Mark on `Ganga` Water as Packaged Drinking Water or as Packaged Natural Mineral Water.
- (b) to (d): Do not arise.